

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:360

ANSWERED ON:07.09.2007

CURTAILMENT OF FOODGRAINS UNDER SGRY

Kripalani Shri Srichand;Narhire Smt. Kalpana Ramesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the quantum of food grains (wheat) allocated to States under the Sampurna Gramin Rojgar Yojana (SGRY) was curtailed in the year 2005;
- (b) if so, the reasons therefor;
- (c) whether remuneration of the labourers is outstanding for payment due to this curtailment;
- (d) if so, whether the State Governments have asked for funds in lieu of curtailed quota of food grains; and
- (e) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (e) of Lok Sabha Starred Question No. 360 due for reply on 7.9.2007

(a) to (c) Due to limited availability of foodgrains under SGRY in 2005-06, the State Governments/UT Administrations were advised to distribute foodgrains at the rate of 3 kg. per manday as against stipulated 5 kg. per manday from 1.11.2005 to 31.3.2006. As per para 2.2 of SGRY guidelines, in the event of non-availability/ inadequate availability of foodgrains, wages in kind may be less than 5 kg. of foodgrains per manday and the remaining portion may be given in cash. As per para 3.4 of the guidelines, payments are required to be made on a fixed day in a week, preferably, a day before the local market day. Instructions have also been issued for timely payment of wages under SGRY. If foodgrains are not available, wages should be paid in cash.

(d) & (e) Requests have been received from few State Governments for providing funds in lieu of reduced foodgrains during 2005-06. Government of Rajasthan vide D.O. letter dated 24th March, 2006 requested for release of Rs.17.40 crore in lieu of reduced foodgrains. Requests have also been received from District Rural Development Agencies (DRDAs) of other States for release of cash for reduced foodgrains during 2005-06. Pithoragarh DRDA of Uttaranchal has requested vide letter dated 23.11.2005 to provide additional allocation of Rs.57.06 lakh for reduced foodgrains. The eligible districts were provided additional cash allocation of Rs.31696.83 lakh over and above their normal entitlement in the year 2005-06. The eligibility criteria was that the districts have lifted their second instalment under SGRY during that year.